

ITEM NO.107

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3538/2016

STATE BANK OF INDIA THR. ITS CHAIRMAN & ORS.

Appellant(s)

VERSUS

ARUNACHALAM MUTHU & ORS.

Respondent(s)

WITH

C.A. No. 3539/2016 (III-A)

FOR EARLY HEARING APPLICATION ON IA 147051/2023

IA No. 147051/2023 - EARLY HEARING APPLICATION

Date : 09-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Amar Dave, Sr. Adv.
Mr. Suresh Dutt Dobhal, Adv.
Mr. Nirmal Goenka, AOR
Ms. Kanchan Raturi, Adv.

Mr. Sanjay Kapur, AOR

For Respondent(s) : Ms. Asha Gopalan Nair, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Jatin Mongia, Adv.
Ms. Aprajita Jamwal, Adv.
Ms. Apriyita Jamwal, Adv.
Mr. Gaurav Dhingra, AOR
Mr. Shashank Singh, Adv.

Mr. Rajiv Shakhder, Sr. Adv.

Mr. Sanjay Kapur, AOR
Mr. Surya Prakash, Adv.
Ms. Shubhra Kapur, Adv.
Ms. Shristi Kundu, Adv.
Mr. Kartikey Kaushik, Adv.

Mr. Amar Dave, Sr. Adv.
Mr. Suresh Dutt Dobhal, Adv.
Mr. Nirmal Goenka, AOR

Mr. Anil Kaushik, A.S.G.
Ms. Madhulika Upadhyay, AOR
Ms. Aadya Jha, Adv.
Mr. Raghav Sharma, Adv.
Mr. B.k.satija, Adv.
Mr. Rajan Kr.chourasia, Adv.
Mr. Rajeev Ranjan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list the matter(s) on 30.9.2026.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)